



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**MA No. 4026/2019  
OA No. 3073/2019**

This the 20<sup>th</sup> day of December, 2019

**Hon'ble Mr. A.K. Bishnoi, Member (A)**

1. Mrs. Zareena Naqvi  
Aged 52 years  
Group 'C'  
Designation: Sanitary Inspector  
W/o Late Raja Naqvi  
R/o House No.3031, Pink House Qazi Wara, Daryaganj  
New Delhi.

.....Applicant

(By Advocate : Mr. Rudra Vikram Singh)

**Versus**

1. The Director  
South Delhi Municipal Corporation  
Deptt. of EMS/Central Zone, Lajpat Nagar, New Delhi – 110 024.
2. The Sanitation Superintendent  
CZ Department of Environment  
Management Services Central Zone SDMC  
Lajpat Nagar-II, New Delhi – 110 024.
3. The Director  
Department of Revenue  
Govt of NCT of Delhi  
Office of the Distt. Magistrate, Central District, Delhi – 110 002.

..... Respondents

(None)

**ORDER (ORAL)**

MA No. 4026/2019 filed seeking withdrawal of OA. MA allowed and OA is dismissed as withdrawn.

**(A.K.Bishnoi)  
Member (A)**

*'anjali'*